

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3222
ANSWERED ON:14.12.2011
EUROPEAN UNION SUMMIT
Sayeed Muhammed Hamdulla A. B.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of agreements arrived at the European Union (EU) Summit in Brussels;
- (b) whether European Union had demanded measures that go beyond the trade related aspects of Intellectual Property Rights affecting the viability of low-priced generic medicines in the country;
- (c) if so, the details thereof;
- (d) whether the investment and financial services obligations demanded by the EU will have detrimental effect on the domestic industry; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

- (a) The 11th India-EU Summit was held in Brussels on 10 December 2010. The Summit issued a Joint Statement, a Joint Declaration on International Terrorism, and a Joint Declaration on Culture.
- (b) to (e) The underlying principle of India's negotiating strategy on issues relating to IPRs in the India-EU Broad Based Trade and Investment Agreement is that commitments will have to be fully circumscribed by the TRIPs Agreement as well as the present legal framework for IPR in India. Negotiations on investment and financial services are ongoing. Government remains committed to safeguarding India's interests.